

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-477/2015 in  
OA-3696/2014**

**New Delhi, this the 30<sup>th</sup> day of November, 2016.**

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Sh. Sanjeev Kumar Sharma,  
Aged 47 years,  
S/o Sh. Hari Dutt Sharma,  
R/o 173A, Shree Vihar,  
JLN Marg,  
Jaipur, Rajasthan  
(Working as Manager (Tech) at PIU, Dausa, Jaipur).
2. Sh. Pradeep Mudgal,  
Aged about 51 years,  
S/o late Gopal Ram Sharma,  
R/o 21/243, Kaveri Path,  
Mansarovar, Jaipur  
(Working as Manager (Tech) at RO, Jaipur).
3. Sh. Purshottam Lal,  
Aged 45 years,  
S/o Sh. Ram Das Chaudhary,  
R/o D-103, Plot No. 26,  
Sector-6, Dwarka, New Delhi  
(Working as Manager (Tech), NHAI,  
HQ, New Delhi).
4. Sh. Pradeep Singh Gusain,  
Aged about 37 years,  
S/o Sh. Surender Singh,  
R/o G-24/3, Nehru Colony,  
Dehradun  
(Working as Manager(T) at PIU, Delhi). -Applicants

(through Sh. S.K. Gupta)

Versus

Sh. Vijay Chhiber,  
Chairman,  
National Highways Authority of India  
Through its Chairman,  
G-5 & 6, Sector 10, Dwarka,  
New Delhi-110 075.

-Respondent.

(By Advocate: Shri Hanu Bhaskar)

**ORDER(ORAL)****Hon'ble Mr. Justice Permod Kohli**

Learned counsel for the parties have informed the court that the order of this Tribunal stands complied with.

2. This petition is therefore rendered infructuous. Proceedings dropped.

**( Shekhar Agarwal )**  
**Member (A)**

**( Justice Permod Kohli )**  
**Chairman**

/ns/